

FORM A
PUBLIC ANNOUNCEMENT

***[Under Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]***
FOR THE ATTENTION OF STAKEHOLDERS OF CRISSAM DECOR PRIVATE LIMITED

1. Name of the Corporate Debtor	CRISSAM DECOR PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	May 14, 2007
3. Authority under which Corporate Debtor is Incorporated/Registered	Companies Act, 1956
4. Corporate Identity Number	U45402TN2007PTC063477
5. Address of the Registered Office and Principal Office (if any) of the Corporate Debtor	51 GURUNATHAN STREET, KARUR, TAMIL NADU, INDIA, 639002
6. Liquidation commencement date of Corporate Person	10 th February, 2025
7. Name, address, email address, Telephone Number and the registration number of the Liquidator	Shanmugakani Saraskumar Contact Address: 132A, NTR Street, Rangarajanpuram Main Road, Kodambakkam, Chennai-600024. Mobile no: 9444011294 Email ID: saraskcsca@gmail.com Registration number: IBBI/IPA-002/IP-N00265/2017-18/10778
8. Last date of submission of claims	12 th March, 2025

Notice is hereby given that CRISSAM DECOR PRIVATE LIMITED has commenced Voluntary Liquidation on 10th February, 2025

The Stakeholders of CRISSAM DECOR PRIVATE LIMITED are hereby called upon to submit their proof of claims on or before 12th March, 2025 to the liquidator at the address mentioned against item no. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claim by person by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date: 10th February, 2025
Place: Chennai


SHANMUGAKANI SARASKUMAR
Regn. No. IBBI/IPA-002/IP-N00265/2017-18/10778